

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1561
TO BE ANSWERED ON 08.12.2015**

1561. MANUAL SCAVENGING

**SHRI SANJAY HARIBHAU JADHAV:
SHRI MAHEISH GIRRI:
SHRI MALLIKARJUN KHARGE:
SHRI DALPAT SINGH PARASTE:
SHRI R. DHRUVA NARAYANA:
SHRI NAGAR RODMAL:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of manual scavengers in the country, State/UT-wise;
- (b) whether the Government has initiated a Self Employment Scheme for rehabilitation of manual scavengers and if so, the details thereof indicating number of manual scavengers benefitted and funds sanctioned/utilised in this regard during each of the last three years and the current year, State-wise;
- (c) whether the Government provides onetime cash assistance of Rs. 40,000 and monthly stipend of Rs. 3000 for Skill Development Training and rehabilitation of manual scavengers;
- (d) if so, the details and the status of implementation thereof along with the number of manual scavengers enrolled in such courses; and
- (e) whether the Government has issued any directives to the States regarding implementation of laws related to prohibition of manual scavenging and if so, the details and outcome thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a): As per the Socio Economic and Caste Census 2011 (SECC-2011) data which is based on respondent input as revealed by the household to the enumerator and released by Ministry of Rural Development 1,82,505 respondent households in rural areas reported themselves as manual scavengers. State-wise details are given in **Annexure-1-A**. However, this does not reveal manual scavenging as their main source of income. SECC-2011 data in respect of urban areas has not been released. Under the "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act, 2013)" which has come into force with effect from 06.12.2013, the claim of any person of being a manual scavenger is to be got verified by the local authority for inclusion in the list of identified manual scavengers to become eligible for

rehabilitation as per the provisions of the MS Act, 2013. Accordingly, the State Governments and Union Territory Administrations have been requested to verify the SECC-2011 data of manual scavengers and upload the list of identified manual scavengers on the website www.mssurvey.nic.in for their rehabilitation. As per reports received from the States and Union Territories (UTs) upto 30.11.2015 there are 12,226 identified manual scavengers. State/UT wise details are given in **Annexure-I-B**.

(b) to (d): Subsequent to coming into force of the “Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013” (MS Act, 2013), the Self Employment Scheme for the Rehabilitation of Manual Scavengers (SRMS) was revised in November, 2013 to provide the following benefits to the identified Manual Scavengers:

- (i) Onetime cash assistance of Rs.40000/- to identified manual scavengers.
- (ii) Loans for project cost upto Rs. 15.00 lacs on concessional rates of interest.
- (iii) Credit linked back-end capital subsidy upto Rs. 3,25,000/-.
- (iv) Skill Development Training upto two years with stipend of Rs.3000/- per month.

The above scheme is implemented through National Safai Karamcharis Finance & Development Corporation (NSKFDC). State-wise details of beneficiaries and expenditure incurred in this regard are given in **Annexure-II (A & B)**.

(e) Does not arise since ‘Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013’ (MS Act, 2013) extends to the whole of India except the State of Jammu & Kashmir and accordingly all States/UTs are required to mandatorily comply with the provisions of the Act.

**Annexure-1 A referred in reply to part (a) of the Lok Sabha Unstarred Question No.1561 for answer on
8.12.2015**

Annexure-1A

Socio Economic and Caste Census-2011

Number of Households Any Member Belonging to Manual Scavenger (Rural)		
Zone	Code with States/ UTs Name	Number of Manual Scavenger
All India		182505
North Total		14898
North	<u>01 - JAMMU & KASHMIR</u>	2904
North	<u>02 - HIMACHAL PRADESH</u>	1
North	<u>03 - PUNJAB</u>	11951
North	<u>06 - HARYANA</u>	42
East Total		14411
East	<u>10 - BIHAR</u>	7268
East	<u>19 - WEST BENGAL</u>	2526
East	<u>20 - JHARKHAND</u>	4153
East	<u>21 - ODISHA</u>	464
West Total		68681
West	<u>08 - RAJASTHAN</u>	3498
West	<u>24 - GUJARAT</u>	2
West	<u>27 - MAHARASHTRA</u>	65181
West	<u>30 - GOA</u>	0
South Total		16362
South	<u>28 - ANDHRA PRADESH</u>	388
South	<u>29 - KARNATAKA</u>	15375
South	<u>32 - KERALA</u>	100
South	<u>33 - TAMILNADU</u>	334
South	<u>28 - TELANGANA</u>	165
Central Total		41516
Central	<u>05 - UTTARAKHAND</u>	483
Central	<u>09 - UTTAR PRADESH</u>	17388
Central	<u>22 - CHHATTISGARH</u>	540
Central	<u>23 - MADHYA PRADESH</u>	23105
North Eastern Total		20083
North Eastern	<u>11 - SIKKIM</u>	51
North Eastern	<u>12 - ARUNACHAL PRADESH</u>	1286
North Eastern	<u>13 - NAGALAND</u>	274
North Eastern	<u>14 - MANIPUR</u>	1
North Eastern	<u>15 - MIZORAM</u>	1025
North Eastern	<u>16 - TRIPURA</u>	17333
North Eastern	<u>17 - MEGHALAYA</u>	113
North Eastern	<u>18 - ASSAM</u>	0
UT Total		6554
UT	<u>04 - CHANDIGARH</u>	0
UT	<u>07 - NCT OF DELHI</u>	6
UT	<u>25 - DAMAN AND DIU</u>	6277
UT	<u>26 - DADRA & NAGAR HAVELI</u>	142
UT	<u>31 - LAKSHADWEEP</u>	1
UT	<u>34 - PUDUCHERRY</u>	66
UT	<u>35 - ANDAMAN & NICOBAR ISLANDS</u>	62

**Annexure –I, referred reply to part (a) of Lok Sabha unstarred question No. 1561 for answer on 08.12.2015
Annexure-1-B**

State-wise details of identified Manual Scavengers		
Urban-A		
S.No.	State	Identified Manual Scavengers
1.	Andhra Pradesh	124
2.	Bihar	137
3.	Chhattisgarh	3
4.	Karnataka	302
5.	Madhya Pradesh	36
6.	Odisha	237
7.	Punjab	86
8.	Rajasthan	577
9.	Tamil Nadu	462
10.	Uttar Pradesh	2404
11.	Uttarakhand	137
12.	West Bengal	104
Total-A		4609
Rural-B		
1	Punjab	5
2	Uttar Pradesh	7612
Total-B		7617
Grand Total (A+B)		12226

Annexure -II-A referred in reply to Part (b) to (d) of Lok Sabha Unstarred Question No. 1561 for answer on 08.012.2015 regarding Manual Scavenging

Annexure-II-A											
Status of rehabilitation of identified and eligible Manual Scavengers under Revised SRMS (Amount-Rs. In lac) (Beneficiaries-Numbers)											
S.No.	State/UT	Details of Onetime Cash Assistance provided									
		2012-13		2013-14		2014-15		2015-16 (upto- 30.11.2015)		Total	
		Amount	Beneficiaries	Amount	Beneficiaries	Amount	Beneficiaries	Amount	Beneficiaries	Amount	Beneficiaries
1	Andhra Pradesh	0	0	0.00	0	18.00	45	0.00	0	18.00	45
2	Bihar	0	0	0.00	0	0.00	0	52.40	131	52.40	131
3	Chhattisgarh	0	0	1.20	3	0.00	0	0.00	0	1.20	3
4	Karnataka	0	0	50.00	125	7.20	18	28.40	71	85.60	214
5	Odisha	0	0	0.00	0	0.00	0	62.40	156	62.40	156
6	Madhya Pradesh			0.00	0	0.00	0	14.40	36	14.40	36
7	Punjab	0	0	0.00	0	0.00	0	26.80	67	26.80	67
8	Uttar Pradesh	0	0	14.00	35	433.20	1083	2100.00	5250	2547.20	6368
9	Uttarakhand	0	0	0.00	0	0.00	0	54.00	135	54.00	135
10	Rajasthan	0	0	0.00	0	0.00	0	38.40	96	38.40	96
11	West Bengal	0	0	0.00	0	38.00	95	0.00	0	38.00	95
	Total	0	0	65.20	163	496.40	1241	2376.80	5942	2938.40	7346

Annexure -II-B referred in reply to Parts (b) to (d) of Lok Sabha Unstarred Question No. 1561 for answer on 08.012.2015 regarding Manual Scavenging

Annexure-II-B							
Details of funds released for Comprehensive rehabilitation of Manual Scavengers (Expenditure-Rs. In lac) (Beneficiaries-Numbers)							
S.no.	State	Funds Released (2014-15)					
		Training		Projects			
		No. of Beneficiaries	Amount	No. of Beneficiaries	NSKFDC Loan	No. of Beneficiaries	Capital Subsidy
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	West Bengal	97	12.16	97	59.49	97	48.51